

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-06-2024 AT 10:30 AM**

CP(IB) No.341/7/HDB/2019

AND

IA No. 947/2020 in CP(IB) No.341/7/HDB/2019

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Bharat Tubes & Tin Printers

...Financial Creditor

AND

BTT Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No. 947/2020

Resolution Professional called absent.

Matter passed over.

Matter called again. Mr G Murali, Resolution Professional present through Video Conference.

At request, matter adjourned to 10.07.2024, for clarification.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)